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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY

Review Petition No.14/90 in  
St.No.631/89 (O.A. 723/89)

Shri M.G.Moghe

... Applicant

vs.

Union of India & Ors.

... Respondents

CORAM : Hon'ble Vice-Chairman, Shri Kamleshwarnath  
Hon'ble Member (A), Shri M.Y.Priolkar

Appearance:

Applicant in person.

None present for the  
Respondents.

ORAL JUDGEMENT:

Dated : 23.8.1990

We have heard the applicant in person in support of his Review Application dated 8/12.3.1990 against the judgement dated 19.10.1989 of this Tribunal in St.No.631/89 (O.A. No.723/89). Reasons for making the application beyond the prescribed period of application are stated. This application may be accepted, ~~for condoning the~~ <sup>but</sup> delay in making the application; ~~no~~ <sup>as</sup> ground is made out to review the judgement in question.

2. The judgement sought to be reviewed mentions that for absolutely identical reliefs the applicant had filed the Writ Petition No.1669/85 before the Nagpur Bench of the Honourable High Court of Bombay which was summarily rejected on 12.8.89. The judgement goes on to say that since the Administrative Tribunal was constituted after the Administrative

Tribunal Act 1985 came into force, the summary judgement of the Honorable High Court would be final and the case could not be reopened by this Tribunal. On that sole ground, the application was dismissed. There is no illegality or error in that view taken in the judgement under review. The application, therefore, deserves to fail.

3. The applicant, however, repeatedly emphasises that he has put in long years of meritorious service and have been deprived of promotion to Class-II and certain pensionary benefits. It is not possible to consider these matters in the present application. The competent administrative authorities may be in a position to give some relief in their own discretion. With these observations this application is rejected.

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23.8.90  
( M.Y. Priolkar )

Member (A)

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23.8.90  
( Kamleshwarnath )

Vice Chairman